

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 220**  
**CP-163/ND/2021**

**IN THE MATTER OF:**

**Kaashvi Parasher**

... **Applicant/Petitioner**

**Versus**

**Shanivi Construction Pvt. Ltd. & Ors.**

... **Respondent**

**Under Section: 58(3) of Companies Act**

**Order delivered on 18.01.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Bharat Upreti

**ORDER**

Due to paucity of time, the matter is re-notified to 20.03.2023.

**Sd/-**  
**COURT OFFICER**